

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 159 OF 2015 &
IA NO. 255 OF 2015**

Dated : 4th January, 2019

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Sri Avantika Contractors (I) Ltd.

.... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-2

ORDER

We have heard the learned counsel appearing for the Appellant.

List the matter for hearing on **08.02.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/bn

**(Justice N.K. Patil)
Judicial Member**